

based cashless health insurance cover of RS. 30,000/- per annum on family floater basis to BPL families (a unit of five) in the unorganized sector, has since been extended to building and other construction workers registered with welfare boards constituted under the Building and Other Construction Workers (Regulation of Employment and Condition of Service) Act, 1996, street vendors, MGNREGA beneficiaries who have worked for more than 15 days during the preceding financial year, beedi workers and domestic workers. It is the endeavour of the Government to cover other target groups in the unorganized sector in a phased manner.

(e) Does not arise.

National level Social Security Fund for unorganised workers

2431. DR. BHARATKUMAR RAUT:

MS. SUSHILA TIRIYA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has cleared to set up a National level Social Security Fund for unorganized workers;

(b) the salient features of the benefits covered under the proposed scheme;

(c) the value of proposed fund, names of the segments of unorganized workers and the form of social security to be provided under the fund;

(d) the number of workers to be benefited under the scheme;

(e) who will be the custodian of the fund/or any board or committee that has been constituted to administer the fund; and

(f) the time by when proposed fund is to be constituted?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (f) Yes, Sir. The National Social Security Fund for unorganized sector workers has been constituted.

(b) The fund will support schemes for weavers, toddy tappers, rickshaw pullers, beedi workers etc.

(c) and (d) The initial allocation of National Social Security Fund was Rs.1,000/- crore in Budget 2010-11. In addition to this, in Budget Estimates for 2011-12, a provision of Rs. 500/- crore has been made for transfer to the National Social Security Fund. The number of workers to be covered under the scheme would depend on the target group to be covered and nature of social security schemes to be formulated.

(e) Ministry of Finance is the custodian of the National Social Security Fund and the Ministry of Labour and Employment is the Nodal Ministry to administer the scheme.